

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.101- C.P.(IB)/227(AHM)2023  
With  
ITEM No. 102- IA/1465(AHM) 2023

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Intec Capital Limited

.....Applicant

V/s

Swadesh Essfil Private Limited

.....Respondent

**Order delivered on 30/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Harshil Patel, Advocate a/w.  
: Mr. Dhruv Parwal, Advocate  
For the Respondent : Ms. Gragi Vyas, Advocate a/w.  
: Mr. Shashank Trivedi, Advocate

**ORDER**

**C.P. (IB)/227(AHM) 2023 & IA/1465(AHM) 2023**

Learned Counsel for the applicant as well as Counsel for the respondent have filed their written submissions as well as the compilation of the judgments by the Counsel for the respondent and circular of the RBI.

We have heard the Counsel for the applicant as well as Counsel for the respondent and perused the records.

**The order is reserved.**

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**SAMEER KAKAR  
MEMBER (TECHNICAL)**

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**SHAMMI KHAN  
MEMBER (JUDICIAL)**